



**Central Administrative Tribunal
Principal Bench, New Delhi**

OA No. 1132/2020

New Delhi, this the 21st day of August, 2020

**Hon'ble Sh. Pradeep Kumar, Member (A)
Hon'ble Sh. R.N. Singh, Member (J)**

1. Naseem Ahmad
S/o Syed Mohammad Suleman
R/o C-32, Sector-34, Noida ...Applicant

(By Advocate : Sh. Vijay Kumar Sharma)

Versus

1. The Ministry of Defence,
Through Secretary,
South Block,, Central Secretariat
Raisina Hills, New Delhi – 110001
2. The Controller Defence Accounts,
Headquarter, Sena Bhawan, K. Kamaraj Road,
Near Udyog
Bhavan Metro, New, Vijay Chowk Area, Central
Secretariat, New Delhi – 110001.
3. The Principal Controller of Defense Accounts (Pensions)
Draupati Ghat, Allahabad-211014
4. Joint Secretary & CAO
Pension Cell, Room No. 130
E Block Hutmants
Dara Shikoh Marg
New Delhi.Respondents

(By Advocate : Sh. Rajpal Singh)

ORDER (ORAL)

Hon'ble Sh. Pradeep Kumar, M(A)

After arguing the matter for some time, learned counsel for the applicant sought permission of the Court to withdraw the OA with liberty to file a better OA.

Accordingly, the OA is dismissed as withdrawn with liberty to above to the applicant and seek remedies as per rules. No costs.



(R.N. Singh)
Member (J)

(Pradeep Kumar)
Member (A)

/sd/sarita/akshaya/